

**Shri Manubhai Shah:** As the hon. Member already knows, the iron and steel control distribution is already in the hands of the Government.

**Shri R. Ramanathan Chettiar:** I would like to point out to the hon. Minister that iron and steel control is there, but the Control Stock-holders' Association distribute the iron and steel materials, and I am sure it would have come to the knowledge of the Government that mal-practices are practised by the Control Stock-holders' Association. In view of that fact, may I know whether Government will seriously consider the question of taking over the distributive trading in regard to iron and steel and the pipe materials?

**Shri Manubhai Shah:** Without contradicting the hon. Member, I may submit that the distribution is done against actual permits issued by the State Governments, and the main quota for the SPI and PDI qualities are given by the Ministry itself. So, there are very few chances of any type of such practices occurring. It is a fact that because of the shortage of steel there is a little difficulty experienced by the users in actual practice.

**Dr. K. B. Menon:** May I know whether the State Trading Corporation has received any application from co-operative societies to be appointed as agents and whether it is the policy of the Government to have co-operatives as their agents?

**Shri Manubhai Shah:** If the question is only related to iron and steel or cement, the answer is, we generally give preference to the co-operative societies, but the function of the State Trading Corporation to which the hon. Member referred is far larger than the distribution of steel or cement.

#### Report of Delegation to China

\*642. **Shri S. N. Dwivedy:** Will the Minister of Planning be pleased to state:

(a) whether the delegation headed

by **Shri R. K. Patil** which visited China has submitted its report; and

(b) if so, what steps are proposed to be taken on the basis of this report?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) Yes Sir. The report will be published shortly.

(b) The recommendations and suggestions in the report will be soon considered by the Planning Commission.

**Shri S. N. Dwivedy:** May I know when this report was submitted to the Government?

**Shri S. N. Mishra:** Finally, the report was submitted by the middle of April.

**Shri S. N. Dwivedy:** In view of the importance given to the co-operative movement, may I know why there is delay in the publication of this report?

**Shri S. N. Mishra:** I do not think that there has been any delay because the report, as I just said, was presented to the Planning Commission by the middle of April, finally.

**Shri S. N. Dwivedy:** Is it a fact that there are some dissenting notes with which the Chairman, the leader of the delegation, was not in agreement? There were some dissenting notes submitted by some members.

**Shri S. N. Mishra:** There is a minute of dissent, and that means that there has been some disagreement and it is not in agreement in certain respects with the main report with which the Leader is identified.

श्री भक्त वार्धन क्या यह सत्य है कि इस डेलीगेशन में जो भी कई जोश प्रे टव मूवमेंट के असली कार्यकर्ता थे उन्होंने अपने मतव्य की टिप्पणियां भक्त की हैं और क्या उन के विचारों पर भी ध्यान दिया जायेगा ?

श्री ह्या० नं० विद्य : जी हा, पूर्ण रूपेण उन के विचारों पर ध्यान दिया जायेगा। उन को हम डेलीगेशन में रखने का मकसद ही यही था कि उन के विचारों में लाभ उठाया जाये।

**Shri B. S. Murthy:** May I know whether Government is considering to send a copy of this report to the State Governments and obtain their views on the matter?

**Shri S. N. Mishra:** In fact, the State Governments are responsible for the development of activities of this kind, and we shall certainly send to them our conclusions also emerging from the consideration of this report

#### Vinay Nagar Colony

\*645. { **Shri Sanganna:**  
**Shri Damar:**

Will the Minister of Works, Housing and Supply be pleased to refer to the news published on page 12, Column 4 of the "The Statesman" dated New Delhi the 15th May, 1957 in respect of the Government flats at the Vinay Nagar Colony and state whether any immediate action is proposed to be taken by Government to improve the condition of these flats?

**The Minister of Works, Housing and Supply (Shri K. C. Reddy):** The matter is under investigation. Meanwhile action has been taken to remedy the defects that have been noticed

**Shri Sanganna:** May I know it is a fact that the water rate for those drawing a salary between Rs 250 and Rs. 500 is Rs. 7 and that the water rate for those drawing a salary between Rs. 500 and Rs. 1,000 is Rs. 5 and, if so, why is this discrepancy?

**Shri K. C. Reddy:** I am sorry I cannot go into the details now. As I have said, the matter is under investigation. I would like to assure the

hon. Member that as soon as investigation is completed, I would be willing to place a statement on the Table of the House.

**Shri Sanganna:** May I know whether it is a fact that amenities such as lawns and children's parks, marketing facilities, schools, etc., are not provided in Vinay Nagar colony?

**Shri K. C. Reddy:** I said the matter is under investigation. Unless the investigation is completed, I am afraid I cannot give any details.

**Shri Sanganna:** May I know when the investigation will be completed—whether it will be one month, two months or three months?

**Mr. Speaker:** How long will the investigation take to complete?

**Shri K. C. Reddy:** There has been a sample survey recently and we have received a technical report. On the basis of the sample survey in that report, we have asked for a detailed investigation. It may take three or four weeks, I should think.

#### N.E.F.A.

\*646. **Shri L. Achaw Singh:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that in March, 1957 a memorandum on behalf of the people of the Lohit Frontier Division of North East Frontier Agency was submitted to the Governor of Assam when he visited the area;

(b) whether it is a fact that the local people have demanded the retention of the Assamese language as their medium of instruction upto the Matriculation stage; and

(c) if so, the action taken on the memorandum?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) and (b). So far as Government are aware, no such memorandum was submitted to the Governor of Assam.